

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 129(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Jatin Mongia, Advocate Mr. Rajnish Chadha, Advocate		
	For the Respondent (s)	: Mr. Saurabh Kalia, Advocate Ms. Samridhi Gogia, Advocate Mr. Siddhartha Nagpal, Advocate		

ORDER

Re-notify this case on 30th & 31st October, 2017, *in view of the Sp. Bench being constituted.*

Sd
(S. K. Mohapatra)
Member (T)

Sd
(Ina Malhotra)
Member (J)